



e-mail: [law-jk@nic.in](mailto:law-jk@nic.in)  
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**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:-Allocation of Departments amongst Law Officers in the Srinagar Wing of the Hon'ble High Court.

**GOVERNMENT ORDER NO: 889 - LD (A) of 2019.**  
**D A T E : 13 - 02 - 2019.**

In supersession of all previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers in Srinagar wing of the Hon'ble High Court is ordered, as shown against each:-

S.NO.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Bashir Ahmad Dar, Senior Additional Advocate General	i. Home Department. ii. Estates Department. iii. Department of Law, Justice and Parliamentary Affairs. iv. Agriculture Production Department. v. Horticulture Department vi. Hospitality & Protocol Department
2.	Nissar Hussain Shah, Senior Additional Advocate General	i. School Education Department. ii. Revenue Department iii. Haj and Auqaf Department. iv. Rural Development Department
3.	Javed Iqbal, Senior Additional Advocate General	i. General Administration Department. ii. Vigilance Organization (Anti Corruption Bureau). iii. IMPA
4.	Mushtaq Ahmad Chashoo, Additional Advocate General	i. Public Works (R&B) Department. ii. Tourism Department. iii. J&K Cable Car Corporation.
5.	Ms. Asifa Padroo, Additional Advocate General	i. Forest Department. ii. Housing and Urban

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